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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/460/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : A VIVEK
UNDER SECTION : Sec 60 of IBC 16

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Ram Rajagopalam	Counsel for RP / Applicant	Ram
2.	e-valseshu	rep/ counsel for / respondent.	shu

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 24.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)